

**OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ.
ENGLISH DEPARTMENT**

ORDER NO. 97

Dated : 01.05.2021

In view of Hon'ble Court's Notification No. 1893-RG dated 30.04.2021, wherein the Hon'ble Court, keeping in view the deteriorating Covid-19 pandemic situation, has been pleased to prepone the Summer Vacation from 24th day of May, 2021 to 3rd day of May, 2021. The Hon'ble Court has further given liberty to the learned District and Sessions Judge to prepare a duty roster to take up urgent cases during vacation period as per the regular practice.

Accordingly, the following duty roster for the Judicial Officers of Uttar Dinajpur Judgeship is made in consultation with the Judicial Officers as well as the respective members of the Bar Association of Raiganj Sadar and Islampur Sub-division to perform the urgent Judicial and Administrative matter.

Sl. No	Name of the Judicial Officers placed on Vacation duty during Summer Vacation, 2021	Period of duty for entire Uttar Dinajpur Judgeship	Particulars of sitting in Vacation Court	
			Date of sitting & Time	Venue
1	Sri Subhasis Ghosh, District & Sessions Judge, Uttar Dinajpur at Raiganj	03.05..2021, 04.05.2021,	-	-
Stand-by	Smt Bipasha Mondal (Das), Additional District & Sessions Judge, FTC-II, Raiganj, U/D			
2	Smt Bipasha Mondal (Das), Additional District & Sessions Judge, FTC-II, Raiganj, U/D	05.05.2021	-	-
Stand-by	Sri Subhasis Ghosh, District & Sessions Judge, Uttar Dinajpur at Raiganj			
3	Sri Subhasis Ghosh, District & Sessions Judge, Uttar Dinajpur at Raiganj	06.05.2021	-	-
Stand-by	Sri Dev Kumar Sukul, Additional District & Sessions Judge, 1 st Court, Raiganj, U/D			
4	Smt Bipasha Mondal (Das), Additional District & Sessions Judge, FTC-II, Raiganj, U/D	07.05.2021	07.05.2021 11.00 AM onward (for Raiganj Sadar)	Virtual Mode
Stand-by	Sri Dev Kumar Sukul, Additional District & Sessions Judge, 1 st Court, Raiganj, U/D			
5	Sri Dev Kumar Sukul, Additional District & Sessions Judge, 1 st Court, Raiganj, U/D	10.05.2021, 11.05.2021, 12.05.2021 & 13.05.2021	13.05.2021 11.00 AM onward (for Islampur Sub-division)	Virtual Mode
Stand-by	Smt Bipasha Mondal (Das), Additional District & Sessions Judge, FTC-II, Raiganj, U/D			
6	Sri Dev Kumar Sukul, Additional District & Sessions Judge, 1 st Court, Raiganj, U/D	14.05.2021 15.05.2021	-	-
Stand-by	Smt Bipasha Mondal (Das), Additional District & Sessions Judge, FTC-II, Raiganj, U/D			

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(2)

The Judicial Officers under sl. no. 1 to 6 shall also act as the Chairman of the District Legal Services Authority at Raiganj and the Chairman of the Sub-divisional Legal Services Committee at Islampur respectively on the dates of their detention, in addition to their own.

The Judicial Officers under sl. no. 1 to 6 must inform the respective stand by/reserve Judicial Officers in case of their absence under compulsion well in advance so that the stand by/reserve Judicial Officers can rush to their respective station in time to attend emergency matters as per the respective roster.

This is to notify further to all concerned that such sitting of Vacation Courts is only to entertain the extremely urgent matters. Filing and hearing of such urgent matters shall be done virtually. For Raiganj Jurisdiction, the matters should be mailed to the dedicated email Id, i.e. ud.raiganj.filing2020@gmail.com and for Islampur to the ud.islampur.filing2020@gmail.com . For Vacation Court at Raiganj Sadar to be held on 07.05.2021 virtually, such extremely urgent matters should be and must be mailed to the dedicated mail Id in between 11:00 a.m to 01:00 p.m. on 05.05.2021 and for Islampur Sub-division where the Vacation Court is to be held on 13.05.2021 virtually, such extremely urgent matters should be and must be mailed to the dedicated mail Id in between 11:00 a.m to 01:00 p.m. on 11.05.2021. **Urgent applications to be mailed by the learned lawyers must contain power, necessary undertakings regarding consent over virtual hearing of the instant matter, filing of Court fees after re-opening of the Court, information over pendency and rejection of the instant matter before the Hon'ble Court. No matter received after 01:00 pm, on 05.05.2021 for Raiganj Sadar and on 11.05.2021 for Islampur Sub-division or to any other email Id other than those dedicated email Ids shall not be entertained.** Upon receipt of such emails, these shall be subjected to scrutiny by the respective Vacation Judges. After that a list of selected cases which will be heard in the Vacation Courts on the respective dates shall be published in the Official website of Uttar Dinajpur Judgeship, i.e. www.districts.ecourts.gov.in/north-dinajpur. Relevant link along with necessary guidelines for hearing of urgent cases will be published in the Official website as well as will be sent in the personal email Ids of the respective filing lawyers. All the Filing Lawyers are, therefore, requested to keep an eye on the Official Website of Uttar Dinajpur Judgeship, as mentioned above.

The Nodal Officer, under eCourt Project shall provide the passwords of the dedicated email Ids to the Judicial Officers who are entrusted with the duties to hold Vacation Court, as per above table. The Nodal Officers under eCourt Project of both the station with the assistance of System Assistant, DSA and SAs (for Islampur Sub-division) are requested to keep liaison with the Judicial Officers who are to do the scrutiny of the filed matters through dedicated email Ids and shall timely publish the list of selected cases to be heard in the Vacation Courts (on virtual mode) on respective dates. The Nodal Officer is further requested to direct the System Assistant, under eCourt Project, Raiganj, DSA, Raiganj Sadar and SA of Islampur Sub-division to assist the Judicial Officers in hearing the cases virtually.

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Necessary staff arrangement for smooth functioning of Vacation Courts on 07.05.2021 and 13.05.2021 including centralised filing of eligible cases to be filed stationwise, is made below.

Headquarters at Raiganj		Dates
Bench Clerk	Sri Nalini Ranjan Sarkar, Bench Clerk attached to the Court of the undersigned. For Assistance : Sri Mantu Roy, Bench Clerk attached to Court of ADJ, 2 nd Court, Raiganj Stand by : Sri Ashok Kumar Das, Bench Clerk attached to the Court of the ADJ, 1 st Court, Raiganj	05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
English Stenographer	Smt Ripa Das, Stenographer attached to the Court of the undersigned	05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
	Sri Rajat Brahma, Stenographer attached to the Court of the ADJ, 1 st , Raiganj	
	Sri Nandan Mahato, Stenographer attached to the Court of the undersigned	
	Sri Anupam Paul, Stenographer attached to the Court of the Addl District & Sessions Judge, 2 nd Court, Raiganj	
Sessions Clerk	Sri Debdulal Bhattacharjee, Sessions Clerk and Sri Sudip Ranjan Dey, Sessions Clerk	05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021
Filing Clerk (Raiganj Sadar)	1) Sri Debdulal Baishnab 2) Sri Shibnath Roy Stand-by : 1) Smt Manisha Roy 2) Sri Pabitra Bakshi	05.05.2021
Filing Clerk (Islampur Sub-division)	1) Sri Bapi Paul, Clerk-in-Charge of ACJM, Islampur 2) Sri Babulal Majumder, BC-I, CJJD, Islampur 3) Sri Sumit Kr. Singh, Nazir, Islampur Stand-by : 1) Sri Pratik Roy Karmakar, Sherista Clerk, CJSD, Isl	11.05.2021
Ejlash Peon, Office Peon, Orderly Peon	1) Sri Sowmendra Nath Sarkar 2) Sri Milan Roy 3) Sri Ranjit Kumar Halder	05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021

Rest of the staff who are not included in the roster shall remain in his Official address positively and shall keep his mobile phone on "Switch On" mode during the official hours so that he can be contacted with from the Office as and when will be required.

The following Duty Roster of the Judicial Magistrates of both Raiganj Sadar and Islampur Sub-division for attending the Police Remand Files and other connected urgent matters

during the Summer Vacation, which will be on and from 03.05.2021 to 15.05.2021, has been prepared on the basis of the proposal of the Chief Judicial Magistrate, Uttar Dinajpur at Raiganj as well as the Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur.

DUTY ROSTER OF JUDICIAL MAGISTRATES OF UTTAR DINAJPUR JUDGESHIP FOR SUMMER VACATION, 2021		
Name of the Sadar/Sub-Division	Name of the Judicial Magistrates placed on duty	Period of Duty
<u>Headquarters at Raiganj</u> Remand Duty will be taken at 11.30 a.m. onwards in the Ejlash of the Court of the CJM, Uttar Dinajpur at Raiganj	1) Smt Monalisa Mondal, Judicial Magistrate Addl. Court, Raiganj <u>Stand by</u> : Smt Aliva Roy, Additional Chief Judicial Magistrate, Raiganj, Uttar Dinajpur	03.05.2021 to 05.05.2021
	2) Smt Aliva Roy, Additional Chief Judicial Magistrate, Raiganj, Uttar Dinajpur <u>Stand by</u> : Smt Monalisa Mondal, Judicial Magistrate Addl. Court, Raiganj	06.05.2021 to 08.05.2021
	3) Sri Nirupam Kar, Chief Judicial Magistrate, Uttar Dinajpur at Raiganj <u>Stand by</u> : Smt Monalisa Mondal, Judicial Magistrate Addl. Court, Raiganj	09.05.2021 to 11.05.2021
	4) Smt Peden Dukpa, Judicial Magistrate, 1 st Court, Raiganj, Uttar Dinajpur <u>Stand by</u> : Smt Sweety Yadav, Judicial Magistrate., 2 nd Court, Raiganj, Uttar Dinajpur	12.05.2021 & 13.05.2021
	5) Smt Sweety Yadav, Judicial Magistrate., 2 nd Court, Raiganj, Uttar Dinajpur <u>Stand by</u> : Smt Peden Dukpa, Judicial Magistrate, 1 st Court, Raiganj, Uttar Dinajpur	14.05.2021 to 16.05.2021
<u>Islampur Sub-division</u> Remand Duty will be taken at 11.30 a.m. onwards in the Ejlash of the Court of ACJM, Islampur	1) Sri Krishnendu Sarkar, Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur <u>Stand By</u> : Smt Arpita Hira, Judicial Magistrate, Islampur, Uttar Dinajpur	03.05.2021, 04.05.2021, 05.05.2021, 06.05.2021 and 15.05.2021
	2) Smt Arpita Hira, Judicial Magistrate, Islampur, Uttar Dinajpur <u>Stand By</u> : Sri Krishnendu Sarkar, Additional Chief Judicial Magistrate, Islampur, Uttar Dinajpur	07.05.2021 to 14.05.2021

The Judicial Magistrates under sl. no. 1 to 5 of District Sadar and sl. no. 1 & 2 of Islampur Sub-division must inform the respective stand by/reserve Judicial Magistrates in case of their absence under compulsion well in advance so that the stand by/reserve Magistrates can rush to their respective station in time to attend emergency matters as per the respective roster.

It is notified for all concerned that the Hon'ble Court has been pleased to order that all cases which are listed in the District Courts from May 3, 2021 to May 15, 2021 shall be listed as follows:

Listed On	To be listed on
03.05.2021	24.05.2021
10.05.2021	
04.05.2021	25.05.2021
11.05.2021	
05.05.2021	26.05.2021
12.05.2021	
06.05.2021	27.05.2021
13.05.2021	
07.05.2021	28.05.2021
14.05.2021	
15.05.2021	31.05.2021

The attention of all the Judicial Officers are hereby drawn to direct their Bench Clerks to make necessary entry in the Court Diary, Cause List and the CIS accordingly. All the learned members of Bar Association and Law Clerk Association of Raiganj Sadar and Islampur Sub-division be informed accordingly.

It is further directed to all concerned to follow the instructions since given vide Order No. 77 dated 16.04.2021, conveyed vide Memo No. 1040 (39)/G dated 16.04.2021 of the Office of the undersigned regarding maintaining Covid-19 protocols.

The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj, Additional Chief Judicial Magistrate, Islampur and both the Judge-in-Charge of Nezarath, Civil Courts are requested to make necessary arrangements to ensure strict restriction from entering into the respective Court Complexes of any person other than the Court Staff, Lawyers and Law-Clerks during the Summer Vacation.

The Nodal Officer, under eCourts Project, Uttar Dinajpur Judgeship at Raiganj shall make himself available in the Court Complex at Raiganj on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021 to assist the Vacation Judge and staff members for preparation of list of eligible urgent cases for hearing and sending links and guidelines for virtual mode of hearing etc, if situation so demands.

The Additional Chief Judicial Magistrate, Islampur, who is in charge of the Civil Judge, Junior Division, shall act as the Nodal Officer, under eCourts Project for Islampur Sub-division. He shall keep himself available on 11.05.2021 to assist the staff members for sending of Case Records as per list of eligible cases and in other matters, if situation so demands.

The District Nazir be directed to ensure opening of necessary Court Rooms, Server Room, Office Rooms on 05.05.2021, 07.05.2021, 11.05.2021 and 13.05.2021. He be also directed to utilize the service of the Scavengers and regular Karmabandhu of District Sadar for keeping the Court Complex neat and clean and thoroughly sanitized.

Inform all concerned.

Let the Order be sent to the Hon'ble Court for favour of kind perusal of the Hon'ble Court through Ld Registrar, (Judicial Service), High Court, Appellate Side, Calcutta, with a request to move the Government for vesting necessary power upon the Vacation Judges who will hear urgent cases during vacation period on 07.05.2021 and 13.05.2021.

Sulechasis Ghosh
District Judge
Uttar Dinajpur at Raiganj

Memo No. 1159 (38)/G

Date : 01.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15-16) The Chairman, SDLSC/the Secretary, DLSA, Uttar Dinajpur at Raiganj
- 17-18-19-20-21) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 22) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 23-24) The Civil Judge, Jr. Division, Raiganj/Islampur
- 25) The Civil Judge, Probationary, Raiganj/Islampur
- 26-27-28-29-30-31-32-33-34-35) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 36-37) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 38) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

All the Judicial Officers are requested to inform the staff under their control to inform accordingly

Sulechasis Ghosh
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 1160 (20)/G

Date : 01.05.2021

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20) The President/Secretary, District/Sub-Divisional Law Clerks' Association, Rai/Islampur

Sulechasis Ghosh
District Judge,
Uttar Dinajpur at Raiganj